

IN THE SUPREME COURT OF INDIA  
CRIMINAL ORIGINAL JURISDICTION

Writ Petition (Criminal) No.485/2021

RAJAN

Petitioner(s)

VERSUS

STATE OF TAMIL NADU & ORS.

Respondent(s)

O R D E R

Learned Senior Counsel appearing for the State of Tamil Nadu states that the documents issued by the Government of Sri Lanka to enable the petitioner to travel to Sri Lanka have been handed over to the petitioner and in fact, air ticket has been handed over to the petitioner which shows that he is travelling to Sri Lanka on 26.07.2023. A Copy of the ticket is placed on record. Hence, no further orders are required at this stage.

The Writ Petition is disposed of accordingly.

.....J.  
[ABHAY S. OKA]

.....J.  
[SANJAY KAROL]

New Delhi  
July 21, 2023

Revised

ITEM NO.49

COURT NO.11

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s). 485/2021

RAJAN

Petitioner(s)

VERSUS

THE STATE OF TAMIL NADU &amp; ORS.

Respondent(s)

(IA No. 198538/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 21-07-2023 This matter was called on for hearing today

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mr. Gopal Sankaranaryanan, Sr. Adv.  
Mr. S. Prabhu Ramasubramanian, Adv.  
Mr. Raghunatha Sethupathy B, Adv.  
Ms. Ishita Chowdhury, Adv.  
Ms. Priya R, Adv.  
Mr. Bharathimohan M, Adv.  
Mr. Sabari Bala Pandian S, Adv.  
Mr. K. Paari Vendhan, AOR  
Mr. Avinash Kumar, Adv.

For Respondent(s) Mr. V. Giri, Sr. Adv.  
Dr. Joseph Aristotle S., AOR  
Ms. Vaidehi Rastogi, Adv.  
Ms. Shubhi Bhardwaj, Adv.

Mrs. Aishwarya Bhati, A.S.G.  
Ms. Swati Ghildiyal, Adv.  
Mr. Sanjay Kumar Tyagi, Adv.  
Mr. Adit Khorana, Adv.  
Mr. Anukalp Jain, Adv.  
Mr. Arkaj Kumar, Adv.  
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following

## O R D E R

The Writ Petition is disposed of in terms of the signed order.  
Pending applications, if any, also stand disposed of.

(INDU MARWAH)  
COURT MASTER (SH)

(AVGV RAMU)  
COURT MASTER (NSH)

(signed order is placed on the file)